



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH

ORDER SHEET

Application No. O.A. 191 of 200 6

Applicant (s) Sri. Amiya Mohapatra Respondent (s) Union of India & Others.

Advocate for Applicant (s) M/S. K.C. Kungu

Advocate

for Respondent (s)

Miss. C. Padhi

S. Beura

S. Adhikary

R. Mohanty

NOTES OF THE REGISTRY

I. P. O of R.S. 501 - filed
Copy served.
Notes in Scrutiny
may kindly be seen.
For favour of
Registration please
as per memo

2-3-06

S.O. (J)

2/3/06

02.03.06

10(J)

For Admission & Extension
order with MA 135/2006
For consideration of delay -
copy served.

Baner

ORDERS OF THE TRIBUNAL

REGISTER

02.03.06

Order dated 03.03.06

Non-consideration of the prayer of the Applicant (by the Respondents) for providing him an employment (on compassionate ground/to overcome the distress condition of the family) is the subject matter of this Original Application filed under Section 19 of the Administrative Tribunal's Act, 1985. It appears, the prayer of the Applicant to provide him an employment on compassionate ground is still pending with the Respondents. In the said premises, this O.A. is disposed of with a direction to the Respondents to consider the prayer of the Applicant on merit (for providing

2

Notes of the Registry

Orders of the Tribunal

Copy of Order may be given to both the Counsel

S-0 (1)

Copy of Order with copy of O.A. may be sent to all respondents by Regd. Post / A.D.

R
11.5.06

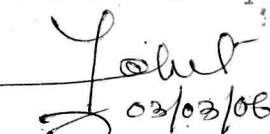
W. 11/5/06
S. 0 (1)

him an employment on compassionate ground/to overcome the distress condition of the family, which they should do within a period of 90 days. The prayer in question for providing compassionate appointment having raised right from the year of 1986, the Authorities should act promptly in the matter.

With the aforesaid observation and direction, this O.A. stands disposed of at the admission stage.

Send copies of this order to the Respondents along with copies of the O.A. and ^a free copies of this order be sent to the Applicant in the address given in the O.A.

Free copies of this order be also supplied to Mr. K.C. Kanungo, Ld. Counsel appearing for the Applicant and to Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel; on whom a copy of this O.A. has already been served.


02/02/06
Member (J)